

happens but it is not clear to me how India is supposed to find out when it is not in a position to find out, obviously in the remote mountain areas which have been in the occupation of the Pakistan Government.

SHRI N. M. LINGAM: May I know which power occupies the largest part of Ladakh, India, Pakistan or China?

SHRI JAWAHARLAL NEHRU: India, Sir.

\*416 to 418. [The questioner (Shri M. P. Bhargava) was absent. For answers, vide cols. 2050-52 infra.]

#### EXHIBITION OF THE FILM 'PAIGHAM'

\*419. { SHRI BABUBHAI CHINAI†:  
SHRI K. K. SHAH;  
SHRI M. M. MEHTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any representation has been received by Government against the exhibition of certain scenes of the film 'Paigham';

(b) if so, what are the reasons given therein; and

(c) what action has been taken by Government in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) to (c) Some complaints were received against the film mentioned in the question in which it was stated that though it highlighted the value of co-operation between management and labour in industries, the management was shown in a particularly bad light.

On a review it has been found that the Censor Board had passed the film after careful consideration and ordered a number of cuts. It was felt that

this is not a case in which the Government could interfere with the decision of the Board.

श्री राम सहाय : क्या मैं जान सकूंगा कि फिल्म तैयार होते समय या फिल्म तैयार होने के बाद तथा एक्जिबिट होने से पहले कोई ऐसा तरीका है जिससे उसके बारे में यह जांच हो सके कि वे मुनासिब हैं या नहीं ?

डा० बी० वी० केशकर : यही काम सेंसर बोर्ड का है ।

श्री पा० ना० राजभोज : क्या यह बात सच है कि इस फिल्म में कम्यूनिस्ट लीनिंग्स हैं ?

डा० बी० वी० केशकर : मैंने खुद यह फिल्म नहीं देखी लेकिन जैसा मैंने कहा कि यह फिल्म कोआपरेशन थीम को लेकर बनाया गया है । मोटे तौर पर जिन लोगों ने यह फिल्म देखी है उनका कहना है कि यह अच्छी फिल्म है ।।

श्रीमती सावित्री निगम : श्रीमन्, क्या मैं यह जान सकूंगी कि बहुत से फिल्म में सेंसर बोर्ड द्वारा पास होने के बाद भी सीन्स बढ़ा दिये जाते हैं ?

डा० बी० वी० केशकर : ऐसी कोई शिकायत हाल में मेरे पास नहीं आई । पहले एक आध केसेज हमारे सामने आये थे । अब जो नया ऐक्ट यहां से पास हुआ है उसके मुताबिक ऐसे फिल्मस के खिलाफ एक्शन लिया जा सकता है ।

#### PROJECTS UNDER THE S.I.H. SCHEME

\*420. { SHRI BABUBHAI CHINAI†:  
SHRI K. K. SHAH;  
SHRI M. M. MEHTA:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

†The question was actually asked on the floor of the House by Shri Babubhai Chinai.

(a) whether Government have received complaints from the employers against delay on the part of some of the State Governments in sanctioning projects under the Subsidised Industrial Housing Scheme; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) and (b) The State Governments were authorised on the 3rd September, 1956 to sanction the projects, formulated by employers. Since that date only ten instances of alleged delay on the part of the State Government in sanctioning such projects have been brought to the notice of Union Government by the employers and their organisations. All these complaints were brought to the notice of the State Governments concerned for taking immediate remedial action. Of these, seven projects have already been sanctioned; while the remaining three projects are pending for completion of prescribed formalities by the employers concerned.

SHRI BABUBHAI CHINAI: May I know what is the exact nature of the complaints?

SHRI ANIL K. CHANDA: Sir, there are many of them. Should I go into the details of all the cases?

MR. CHAIRMAN: A rough idea will do.

SHRI ANIL K. CHANDA: In some cases, it was with regard to the title deed of the land; in some other cases it was with regard to the specifications of the lay-out, etc.

SHRI BABUBHAI CHINAI: May I know how far these schemes have been implemented according to the targets?

SHRI ANIL K. CHANDA: From the time when this scheme was inaugurated in September 1952, 1,21,340

houses have been sanctioned of which 87,071 have been completed. Roughly speaking, about 84 per cent. has been constructed by State Governments, 15 per cent. by employers and one per cent. by workers' co-operatives.

SHRI ARJUN ARORA: May I know if in many cases the employers themselves are responsible for the delay; having taken the subsidy from the Government they have not utilised it for the Subsidised Industrial Housing Scheme?

SHRI ANIL K. CHANDA: I do not think the information is correct because the payment is made in a phased manner.

SHRI B. P. BASAPPA SHETTY: May I know whether plantations also come under this Subsidised Industrial Housing Scheme?

SHRI ANIL K. CHANDA: No, Sir. That is a separate scheme altogether.

AMOUNT ADVANCED UNDER THE LOW AND MIDDLE INCOME GROUP HOUSING SCHEMES

\*421. { SHRI BABUBHAI CHINAI†;  
SHRI K. K. SHAH;  
SHRI M. M. MEHTA:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the total amount advanced under the Low Income Group Housing Scheme and the Middle Income Group Housing Scheme for construction of houses during the years 1958-59, 1959-60 and so far in 1960-61?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): A statement giving the required information is placed on the Table of the House.

†The question was actually asked on the floor of the House by Shri Babubhai Chinai.